

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SRI PAVANA KEERTI HOTELS INDIA PRIVATE LIMITED OPERATING IN HOTEL
INDUSTRY AT HIMAYATHNAGAR, HYDERABAD, TELANGANA
[Under Sub-Regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

RELEVANT PARTICULARS		
1	Name of the Corporate Debtor along with PAN & CIN/LLP No.	SRI PAVANA KEERTI HOTELS INDIA PRIVATE LIMITED CIN No.: U55101TG2013PTC091509 PAN No.: AAUCS0163R
2	Address of the registered office	M.NO: 3-6-552 TO 558 & 558/1, MAIN ROAD LEVEL 5,6,7, HIMAYATHNAGAR, Hyderabad, Telangana, India, 500029
3	URL of Website:	The URL is not functioning. Further details can be obtained from RP.
4	Details of place where majority of fixed assets are located	HIMAYATHNAGAR, HYDERABAD, TELANGANA
5	Installed capacity of main products / services	"The hotel operates on Level 6 (5th Floor) & Level 7 (6th Floor) with a total space of 27,570 sq. ft., comprising 50 occupancy rooms which includes (i) 7 suites (ii) 27 executive rooms, (iii) 8 deluxe rooms (iv) 8 single rooms and (v) one board room with a seating capacity of 18 members. On Level 5 (4th Floor) with total a space of 9,615 sq. ft., which includes (i) one banquet hall with a seating capacity of 200 Members, covering 3,388.50 sq. ft. (ii) The restaurant facility occupies 2,220.25 sq. ft., and (iii) with the kitchen spanning 752.25 sq. ft."
6	Quantity and value of main products / services sold in last financial year	As per Audited Financial Statements for F.Y. 2022 - 23: Revenue from Operations: Rs. 63.76 Lakhs Expenses: Rs. 121.23 Lakhs Net Loss: Rs. 57.48 Lakhs Provisionals for the F.Y. 2023 - 24 are currently under Preparation.
7	Number of Employees / Workmen	20



[Handwritten Signature]

8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	For Financial Statements of the previous two years, please email us at: sripavanakeertihotels.rp2@gmail.com List of Creditors: https://ibbi.gov.in/en/claims/front-claim-details/15873
9	Eligibility for resolution applicants under Section 25(2)(h) of the code is available at URL:	For detailed invitation of EOI, E-Mail at sripavanakeertihotels.rp2@gmail.com
10	Last date for receipt of expression of interest	Sunday, 2 June, 2024
11	Date of issue of provisional list of prospective resolution applicants	Wednesday, 12 June, 2024
12	Last date for submission of objections to provisional list	Monday, 17 June, 2024
13	Date of issue of final list of prospective resolution applicants	Thursday, 27 June, 2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Tuesday, 2 July, 2024
15	Last date for submission of resolution plans	Thursday, 1 August, 2024
16	Process email id to submit Expression of Interest	Email Id: sripavanakeertihotels.rp2@gmail.com
Date: 18 May 2024		Sd/- GOVADA VENKATA SUBBA RAO
Place: Hyderabad		Resolution Professional
<p>Registration No.: IBBI/IPA-003/IP-N00358/2021-2022/13753 AFA No. AA3/13753/02/080824/300943; Valid Upto: 08/08/2024 Reg. Address: Rajiv Swagruha Apartments, Block A 05, Flat 106, Classic Diamond Towers, Anand Nagar, GSI Bandlaguda, Next to D-Mart, Hyderabad, Telangana - 500068 In the matter of SRI PAVANA KEERTI HOTELS INDIA PRIVATE LIMITED</p>		



Govada Venkata Subba Rao

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[Under Sub-Regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	SRI PAVANA KEERTI HOTELS INDIA PRIVATE LIMITED CIN No.: U55101TG2013PTC091509 PAN No.: AAUCS0163R
2.	Address of the registered office	M.NO: 3-6-552 TO 558 & 558/1, MAIN ROAD LEVEL 5,6,7, HIMAYATHNAGAR, Hyderabad, Telangana, India, 500029
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16.	Process email id to submit Expression of Interest	Email id: sripavanakeertihotels.rp2@gmail.com

Sd/- GOVADA VENKATA SUBBARAO
Resolution Professional

Registration No.: IBBI/IPA-003/IP-N00358/2021-2022/13753

AFA No. AA3/13753/02/080824/300943; Valid Upto: 08/08/2024

Reg. Address: Rajiv Swagruha Apartments, Block A 05,

Flat 106, Classic Diamond Towers, Anand Nagar,

GSI Bandlaguda, Next to D-Mart, Hyderabad, Telangana - 500068

In the matter of SRI PAVANA KEERTI HOTELS INDIA PRIVATE LIMITED

Date: 18 May 2024

Place: Hyderabad



ఫోటో- G

హిమాయత్ నగర్, హైదరాబాద్, తెలంగాణలో హోటల్ ఇండస్ట్రీ నిర్వహిస్తున్న శ్రీ పవన కీర్తి హోటల్స్ ఇండియా ప్రైవేట్ లిమిటెడ్ కొరకు ఆసక్తి వ్యక్తి కరణ కొరకు ఆహ్వానము.

(ఇన్ సెల్విన్స్ అండ్ బ్యాంక్రప్టసీ బోర్డ్ ఆఫ్ ఇండియా (కార్పొరేట్ వ్యక్తుల కొరకు దివాలా తీర్మాన ప్రక్రియ) రెగ్యులేషన్స్, 2016లోని రెగ్యులేషన్ 36లోని సబ్ రెగ్యులేషన్ (1) క్రింద)

సంబంధిత వివరములు

1.	కార్పొరేట్ డెటైల్ యొక్క PAN/CIN/ LLP No. లతో పాటు పేరు	శ్రీ పవన కీర్తి హోటల్స్ ఇండియా ప్రైవేట్ లిమిటెడ్ CIN No.: U55101TG2013PTC091509 PAN No.: AAUCS0163R
2.	రిజిస్టర్డ్ కార్యాలయ చిరునామా	ఎం.నెం. 3-6-552 సుండి 558 & 558/1, మెయిన్ రోడ్, లెవెల్ 5,6,7, హిమాయత్ నగర్, హైదరాబాద్, తెలంగాణ, ఇండియా-500029
3.	వెబ్ సైట్ యొక్క URL	URL పనిచేయడం లేదు తదుపరి వివరములను RP పొందవచ్చును
4.	ప్రధానమైన ఫిక్స్డ్ ఆస్తులు ఉన్న ప్రదేశం వివరములు	హిమాయత్ నగర్, హైదరాబాద్, తెలంగాణ
5.	ప్రధాన ఉత్పత్తులు/సేవల యొక్క స్థాపన సామర్థ్యం	మొత్తం 27,570 చ.అ.ల స్థలంతో లెవెల్ 6 (5వ అంతస్తు) & లెవెల్ 7 (6వ అంతస్తులో) హోటల్ నిర్వహించబడుతుంది. ఇందులో 50 అక్కాపెప్పి రూములు ఉన్నవి అందులో (i) 7 ష్యాట్స్ (ii) 27 ఎగ్జిక్యూటివ్ రూములు (iii) 8 డీలక్స్ రూములు (iv) సింగిల్ రూములు మరియు (v) 1 బోర్డు రూము 18 మంది సభ్యుల సీడింగ్ కెపాసిటీతో ఉన్నది. మొత్తం 9,615 చ.అ.ల స్పేస్ లో లెవెల్ 5 (4వ అంతస్తులో) (i) 3,388.50 చ.అ.లను కవర్ చేస్తూ 200 మంది సభ్యుల సీడింగ్ కెపాసిటీతో ఒక బ్యాంకెట్ హాల్ ఉన్నది (ii) రెస్టారెంట్ ఫెసిలిటీ 2220.25 చ.అ.ల విస్తీర్ణములో ఉన్నది మరియు (iii) 752.25 చ.అ.ల విస్తీర్ణముతో కిచెన్ ఉన్నది.
6.	గడిచిన ఆర్థిక సంవత్సరంలో ప్రధాన ఉత్పత్తులు/ సేవల అమ్మకపు విలువ మరియు పరిమాణం	2022-23 ఆర్థిక సంవత్సరం కొరకు అడిట్ చేసిన ఆర్థిక స్టేట్ మెంట్లు ప్రకారం: అవరేచన్స్ సుండి రెవెన్యూ రూ. 63.76 లక్షలు వ్యయములు: రూ. 121.23 లక్షలు నికర సఫ్టం: రూ. 57.48 లక్షలు 2023-24 ఆర్థిక సంవత్సరం కొరకు ప్రొవిజిసన్స్ ప్రస్తుతం తయారు చేయబడుచున్నవి.
7.	ఉద్యోగులు/పనివారల సంఖ్య	20
8.	గడిచిన రెండు సంవత్సరాలలో ఆఖరిగా లభించిన ఆర్థిక స్టేట్ మెంట్లు (షెడ్యూల్డ్ తో) పాటు తదుపరి వివరములు, అభ్యుపయోగ రుణదాతల జాబితాలు URL వద్ద లభ్యత	గత రెండు సంవత్సరాల ఆర్థిక స్టేట్ మెంట్లు కొరకు మాకు sripavanakeertihotels.rp2@gmail.com వద్ద ఇ-మెయిల్ చేయండి రుణదాతల జాబిత: https://ibbi.gov.in/en/claims/front-claim-details/15873
9.	కోడ్ లోని సెక్షన్ 25(2)(హెచ్) క్రింద తీర్మాన దరఖాస్తుదారుల కొరకు అర్హతా ప్రామాణికము URL వద్ద లభ్యత	EOI యొక్క వివరమైన ఆహ్వానం కొరకు sripavanakeertihotels.rp2@gmail.com వద్ద ఇ-మెయిల్ చేయండి.
10.	ఆసక్తి వ్యక్తీకరణ స్వీకరణ కొరకు ఆఖరు తేదీ	2 జూన్, 2024, ఆదివారం
11.	బొత్తాపిక తీర్మాన దరఖాస్తుదారుల ముందస్తు జాబితా జారీ చేసిన తేదీ	12 జూన్, 2024, ఐదవారం
12.	ముందస్తు జాబితాలో ఏదైనా అభ్యంతరములను దాఖలు చేయుటకు ఆఖరు తేదీ	17 జూన్, 2024, సోమవారం
13.	బొత్తాపిక తీర్మాన దరఖాస్తుదారుల తుది జాబితా జారీ తేదీ	27 జూన్, 2024, గురువారం
14.	బొత్తాపిక తీర్మాన దరఖాస్తుదారులకు తీర్మాన ప్రణాళికల కోసం అభ్యర్థన మరియు ఇవ్వాల్యుయేషన్ మ్యాట్రిక్స్ ఇన్ ఫర్మేషన్ మెమోరాండం జారీ తేదీ	2 జూలై, 2024, మంగళవారం
15.	తీర్మాన ప్రణాళిక దాఖలు కొరకు ఆఖరి తేదీ	1 ఆగస్టు, 2024, గురువారం
16.	EOI దాఖలుకు ప్రాసెస్ ఇ-మెయిల్ ఐడి	ఇ-మెయిల్ ఐడి: sripavanakeertihotels.rp2@gmail.com

సం/- గోవాడ వెంకట సుబ్బారావు
తీర్మాన నిపుణులు

Registration No.: IBBI/IPA-003/IP-N00358/2021-2022/13753

AFA No. AA3/13753/02/080824/300943, చెల్లుబాటు: 08.08.2024 వరకు

రిజిస్టర్డ్ ఆఫీస్: రాజీవ్ న్యూహా అపార్ట్ మెంట్స్, డ్లాట్ ఎ 05, ఫ్లాట్ నెం. 106, క్లౌనిక్ రైమండ్ టవర్స్, ఆనంద్ నగర్, జిఎస్ఐ ఇండగూడ, డి-చూర్ ప్రక్క, హైదరాబాద్, తెలంగాణ-500068

శ్రీ పవన కీర్తి హోటల్స్ ఇండియా ప్రైవేట్ లిమిటెడ్ విషయంలో